

File No. N-9/12/2019-NM
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 27th March, 2019

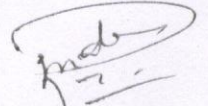
SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 2,40,000/- only (Rupees Two Lakhs Forty Thousand Only) to Delhi University, Delhi towards **First Installment** (being 20% out of the total project cost of Rs. 12,00,000/-) (non-recurring expenditure) for undertaking research project titled "Effectiveness of Mediation (ADR) in India: A special focus on online mediation and mediation in family dispute, consumer redressal dispute, commercial dispute, Intellectual Property Disputes, Dispute in Multi-national Companies" submitted by Delhi University, Delhi vide Email dated 08.03.2019 (revised proposal) under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by Delhi University, Delhi and Department of Justice on 27th March, 2019. The implementing agency is requested to adhere to the timeline mentioned in the approved proposal and agreement dated 27.03.2019.

2. The expenditure involved is debitable to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.50-Other Charges.

3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 167-168.

4. This issues with the concurrence of AS & FA [Law] vide their Note No. 20 dated 20.03.2019 and approval of Secretary (J) vide Note No. 21 dated 20.03.2019 in eOffice/Computer File No. 4518.



(Giridhar G Pai)
Director
Telefax: 23072145

To,
Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Delhi University, Delhi.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Incharge, (Kind Attention: Shri (Dr.) V.K.Ahuja), Law Centre-II, Faculty of Law, Delhi University, Delhi-110007 with a signed copy of agreement dated 27.03.2019. It is requested that Detailed Work Plan as requested in our letter of even no. Dated 19.03.2019 may please be furnished at the earliest.
6. Under Secretary, Admn- I, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.